



\$~1 to 110 & 115 to 130(148 matters)

* IN THE HIGH COURT OF DELHI AT NEW DELHI

1

+ W.P.(C) 13814/2021& CM APPL. 43599/2021

RSND PROJECTS PRIVATE LIMITED

..... Petitioner

Through: Mr. T.M. Shivakumar, Adv.

versus

INCOME TAX OFFICER WARD 20(3) & ANR. Respondents

Through: Mr.Sunil Agarwal, Sr. SC, Mr.Tushar

Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

2

+ W.P.(C) 13825/2021 & CM APPL. 43626/2021

SHIKHI ESTATES PRIVATE LIMITED

..... Petitioner

Through: Ms. Kavita Jha, Mr.Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain, Adv for Revenue.

3

+ W.P.(C) 13863/2021 & CM APPL. 43758/2021

PROGRESSIVE ALLOYS (INDIA) PVT. LTD Petitioner

Through: Mr. Ashish Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. Respondents

Through: Mr.Sunil Agarwal, Sr. SC, Mr.Tushar

Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.





+ W.P.(C) 13888/2021 & CM APPL. 43850/2021

NIDHI GUPTA Petitioner

Through: Mr.Sandeep Chilana, Mr.Priyojeet

Chatterjee, Mr.Shekhar Sharma, Mr. Abdullah Tanveer, Ms.Yashodhara Burmon Roy, Ms.Shambhavi Sinha,

Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME

TAX & ANR. Respondents

Through: Mr.Kunal Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv

5

+ W.P.(C) 13901/2021 & CM APPL. 43877/2021

MINAKSHI AGGARWAL Petitioner

Through: Mr.Salil Kapoor, Mr.Sumit

Lalchandani, Mr.S.K. Gambhir, Mr.C.S.Anand and Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 60-4 & ANR. Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

6

+ W.P.(C) 13907/2021 & CM APPL. 43889/2021

SHIV KUMAR GUPTA –HUF

..... Petitioner

Through: Mr. Salil Kapoor, Mr. Sumit

Lalchandani, Mr. S.K. Gambhir, Mr.C.S.Anand and Mr. Tarun

Chanana, Advs.





INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents
Through: Mr. Ajit Sharma, Sr. SC with
Mr. Anand Ram Mishra, Adv.

7 +

W.P.(C) 14049/2021 & CM APPL. 44358/2021

DEVI DASS HUF

(C) 110 13/2021 60 CM 1 M 12. 1100 0/2021

Through: Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms. Ananya Kapoor

..... Petitioner

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents Through: Mr. Ajit Sharma, Sr. SC.

8

+ W.P.(C) 14053/2021 & CM APPL. 44366/2021

MUKESH ARORA Petitioner

Through: Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, CIRCLE 59-1 & ANR. Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

9

+ W.P.(C) 14100/2021 & CM APPL.44486/2021

MUKESH ARORA –HUF Petitioner

Through: Mr. Salil Kapoor, Mr. S.K. Gambhir,

Mr. C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents Through: Ms.Vibhooti Malhotra, Sr. SC with





Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

10

+ W.P.(C) 14229/2021 & CM APPL.44883/2021

SANJIV MAHESHWARIPetitioner

Through: Mr. Ashish Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel for the Revenue.

11

+ W.P.(C) 14266/2021 & CM APPL.44953/2021

REENA SINGH Petitioner

Through: Mr.Ruchesh Sinha, Adv.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through: Mr.Puneet Rai, Sr. Standing Counsel

for the Revenue.

Mr.Rishabh Sahu, Central Govt. Sr.

Counsel for R-3.

12

+ W.P.(C) 14337/2021

SUHARSH ARORA Petitioner

Through: Mr. Ved Kumar Jain, Advocate with

Ms. Richa Mishra.

versus

INCOME TAX OFFICER, WARD 48-1 & ORS. Respondents Through: Mr. Sandeep Tyagi, Advocate.





13			
+	W.P.(C) 14533/202	21 & & CM	APPL.45713/2021
	RAVI KUMAR G		Petitioner Mr. Aditya Dewan, Adv.
		versus	
14	UNION OF INDIA	A AND ORS Through:	Respondents Mr. Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC for Income Tax Department.
+	W.P.(C) 14610/202	21 & CM AF	PPL.46026/2021
	SANGITA GARG	Through:	Petitioner Ms. Vaishali Gupta, Advocate with Mr. Anubhav Gupta and Mr. Vikas Poonia, Advocates.
		versus	
	OFFICE OF INCORS.	OME TAX	OFFICER, WARD 59(3), DELHI & Respondents
		Through:	Mr. Ajit Sharma, Advocate. Mr. Narendra Kumar Srivastava. Advocate for R-4.
15 +	W.P.(C) 14711/2021 & CM APPL.46325/2021		
	SUSHMA GOEL	Through:	Petitioner Mr.Rakesh Kr.Khanna, Sr. Advo with Ms.Vaishali Gupta, Mr.Anubhav Gupta and Mr.Vikash Poonia, Advs.
		versus	
	OFFICE OF INCC & ORS.	OME TAX O	FFICER, WARD 59(6), DELHI Respondents

Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

This is a digitally signed order.

Through:





Sharma, Adv. for Revenue. Mr. Avnish Singh, Adv. for R-4/UOI.

16

+ W.P.(C) 14712/2021 & CM APPL.46327/2021

UPENDRA GULATI Petitioner

Through: Mr.Rakesh Kr.Khanna, Sr. Advo with

Ms. Vaishali Gupta, Mr. Anubhav Gupta and Mr. Vikash Poonia, Advs.

versus

OFFICE OF ASSISTANT COMMISSIONER OF INCOME

TAX, CIRCLE 28(1), DELHI & ORS. Respondents

Through: Mr.Ajit Sharma, Sr. SC with

Mr. Anant Ram Mishra, Adv.

17

+ W.P.(C) 15071/2021 & CM APPL.47521/2021

SABH INFRASTRUCTURE LIMITED Petitioner

Through: Mr.Salil Kapoor, Mr.C.S. Anand,

Mr.Sumit Lalchandani & Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 22-1 & ANR. Respondents

Through: Mr.Sunil Agarwal, Sr. SC, Mr.Tushar

Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

18

+ W.P.(C) 15074/2021 & CM APPL.47528/2021

SANJAY KUMAR Petitioner

Through: Mr.Sagar Rohtagi, Adv.





ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Abhishek Maratha, Sr. SC,

Mr.Pratyaksh Gupta, Jr. SC for

Revenue.

19

+ W.P.(C) 15090/2021 & CM APPL.47574/2021

POOJASMIT INVESTMENTS AND TRADING PRIVATE LIMITED Petitioner

Through: Mr. Salil Kapoor, C.S. Anand, Sumit

Lalchandani & Tarun Chanana, Advs

versus

INCOME TAX OFFICER, WARD 20-1 DELHI & ANR.

.... Respondents

Through: Mr.Ruchir Bhatia, Sr. SC

20

+ W.P.(C) 269/2022 & CM APPL.789/2022

SABHARWAL APARTMENTS PRIVATE LIMITED Petitioner

Through: Mr.Sanat Kapoor and Ms.Ananya

Kapoor, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2,

DELHI & ANR.

..... Respondents

Through: Mr.Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

21

+ W.P.(C) 271/2022 & CM APPL.793/2022

SHANKAR GROWTH FUND PVT LTD

..... Petitioner

Through: Ms. Rano Jain & Mr. Venketesh

Chaurasia, Advocates





ACIT, CIRCLE 22(2), DELHI AND ORS Respondents Through: Mr.Ruchir Bhatia, Sr. SC with Ms. Mansie Jain. Adv for Revenue. 22 W.P.(C) 387/2022 & CM APPL.1117/2022 +**SOMNATH VIRMANI** Petitioner Mukhi, Through: Mr. Sunil Kumar Mr. Tejaswar Nerwal, Mr. Anshul Mittal, Advs. versus DCIT CIRCLE 13(1) DELHI AND ANR. Respondents Through: Sr.SC Mr.Ajit Sharma, with Ms.Himangi Kapoor, Adv. 23 W.P.(C) 440/2022 & CM APPL.1229/2022 +S N ENTERPRISES Petitioner Mr.Satyen Sethi & Mr.Arta Trana Through: Panda, Advs. versus INCOME TAX OFFICER & ORS. Respondents Through: Mr.Sanjay Kumar, Sr.SC, Ms.Easha Kadian, Jr.SC 24 W.P.(C) 471/2022 & CM APPL.1327/2022 +S N ENTERPRISES Petitioner Mr.Satyen Sethi & Mr.Arta Trana Through: Panda, Advs. versus

INCOME TAX OFFICER, WARD 63(1) & ORS. Respondents

Through: Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC





+ W.P.(C) 496/2022 & CM APPL.1458/2022

ASHISH PODDAR

..... Petitioner

Through: Mr. Samyak Jain, Adv.

Mr. Ruchesh Sinha, Ms. Divya, Advs.

versus

INCOME TAX OFFICER WARD 54(1) & ANR. Respondents

Through: Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

26

+ W.P.(C) 511/2022 & CM APPL.1484/2022

SANTOSH INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Ved Jain, Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs. for

Revenue.

Mr.Neeraj, Mr.Sahaj Garg, Mr.Vedanash Anand, Mr.Rudra Paliwal and Mr.Sanjay Pal, Advs. for

R-4.

Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aman Sahani, Advocates

for UOI.

27

+ W.P.(C) 576/2022 & CM APPL.1636/2022

MUKESH KUMAR JAIN

..... Petitioner

Through: Mr. Purav Middha, Adv.





PR. COMMISSIONER OF INCOME TAX & ANR. Respondents Through: Mr. Abhishek Maratha, Sr. SC & Mr.Pratyaksh Gupta, Jr. SC

28

W.P.(C) 592/2022 & CM APPL.1678/2022 +

SATISH SINGHAL

..... Petitioner

Ms. Rano Jain & Mr. Venketesh Through:

Chaurasia, Advocates

versus

ACIT, CIR 22(2), DELHI & ANR.

..... Respondents

Mr.Sunil Agarwal, Sr. St. counsel Through:

Mr.Tushar with Gupta, Jr.SC. Mr.Samarth Chaudhari, Advs. for

Revenue.

29

W.P.(C) 758/2022 & CM APPL.2160/2022

SANTOSH INFRATECH PRIVATE LIMITED Petitioner

> Through: Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Mr.Sunil Agarwal, Through: Kumar Sr.

Standing Counsel.

30

W.P.(C) 965/2022 & CM APPL.2752/2022 +

> SULOCHNA GOEL Petitioner

> > Mr.Kapil Goel & Mr.Sandeep Goel, Through:

> > > Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) Respondents

DELHI AND ANR

Sr. Through: Mr.Sanjay Kumar, Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.





$\boldsymbol{\gamma}$	1
٠,	
J	_

+ W.P.(C) 989/2022 & CM APPL.2794/2022

SSIPL RETAIL LTD. Petitioner

Through: Mr.Gaurav Jain, Ms.Akshita Goyal &

Mr.Shubham Gupta, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2),

DELHI Respondent

Through: Mr.Sunil Kumar Agarwal, Sr.

Standing Counsel.

32

+ W.P.(C) 795/2022 & CM APPL.2232/2022

RAJ KUMAR GOEL Petitioner

Through: Mr.Kapil Goel and Mr.Sandeep Goel,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1)

& ORS Respondents

Through: Mr.Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC

33

+ W.P.(C) 856/2022 & CM No.2413/2022

ANAND GOEL Petitioner

Through: Mr.Kapil Goel & Mr.Sandeep Goel,

Advs

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1)

DELHI AND ORS. & ANR.

..... Respondents

Through: Mr.Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC





+ W.P.(C) 900/2022 & CM No.2551/2022

DEEPAK GOEL

..... Petitioner

Through: Mr.Kapil Goel and Mr.Sandeep Goel,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43 1

DELHI AND ORS & ANR.

..... Respondents

Through: Mr.Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain, Adv

35

+ W.P.(C) 1057/2022 & CM APPL.3029/2022

ONE POINT REALTY PRIVATE LIMITED

.... Petitioner

Through: Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through: Mr.Puneet Rai, Sr. SC with

Ms.Adeeba Mujahid, Jr. SC for

Income Tax Department.

Mr.Kamal Kant Jha, SPC for UOI.

36

+ W.P.(C) 1094/2022 & CM APPL.3117/2022

MARK GULATI

..... Petitioner

Through: Mr.Rajesh Agarwal, Mr.Nagesh

Kumar Behl and Mr.Mayank

Pachauri, Advs.

versus

ITO WARD 52(1) DELHI & ANR. ...

..... Respondents

Through: Mr.Kunal Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv





-	١	,	-
-	۱		ı

+ W.P.(C) 1274/2022 & CM APPL.3729/2022 SYNAPE SOLUTIONS PRIVATE LIMITED

..... Petitioner

Through: N

Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C S Anand, Mr. Sumit Lalchandani & Mr. Tarun Chanana,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2,

DELHI & ANR.

..... Respondents

Through: Mr

Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

38

+ W.P.(C) 1380/2022 & CM APPL.4001/2022

SHALU AGRAWAL

..... Petitioner

Through: Ma

Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

.... Respondents

Through:

Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shaliender Singh, Jr. SC, Mr. Udit

Sharma, Adv.

39

W.P.(C) 1381/2022 & CM APPL.4003/2022

SHALU AGRAWAL

..... Petitioner

Through:

Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with





Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

40

+ W.P.(C) 1624/2022 & CM APPL.4727/2022

STAR WIRE INDIA LIMITED

..... Petitioner

Through: Mr.Arnav Kumar & Mr.Harsh Bhatia,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 (2) DELHI & ANR. Respondents

Through: Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms. Mansie Jain, Adv.

41

+ W.P.(C) 1650/2022 & CM APPL.4777/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent

Through: Mr. Sunil Kumar Agarwal, Sr.

Standing Counsel.

42

+ W.P.(C) 1756/2022 & CM APPL.5066/2022

ONE HEIGHT COLONIZERS PRIVATE LIMITED Petitioner

Through: Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through: Mr.Raj Kumar Yadav, Adv. for UOI.

Mr.Sunil Kumar Agarwal, Sr.





Standing Counsel with Mr. Tushar Gupta, Jr. Standing & Mr. Samarth Chaudhari, Adv..

43

+ W.P.(C) 1759/2022 STAR WIRE INDIA LIMITED

..... Petitioner

Through: Mr. Arnav Kumar and Mr. Harssh

Bhatia, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents

Through: Mr. Ruchir Bhatia, Sr. Standing Counsel with Ms. Mansie Jain, Adv.

44

+ W.P.(C) 1761/2022 & CM APPL.5073/2022

BTM EXPORTS LIMITED

..... Petitioner

Through: Mr.Salil Kapoor, Ms.Ananya Kapoor,

Mr.Sumit Lalchandani & Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

Through:

45

+ W.P.(C) 1886/2022 & CM APPL.5445/2022

BTM EXPORTS LIMITED

..... Petitioner

Through: Mr.Salil Kapoor, Ms.Ananya Kapoor,

Mr.Sumit Lalchandani, Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing





Counsel with Ms.Zehra Khan, Jr. Standing Counsel for Revenue.

46

+ W.P.(C) 1937/2022 & CM APPL.5566/2022

KESAR DASS ARORA Petitioner

Through: Mr.Rajesh Agarwal, Mr.Nagesh

Kumar Behl & Mr.Mayank Pachauri,

Advs.

versus

ITO WARD 62(1) DELHI & ANR. Respondents

Through: Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadian, Jr.

Standing Counsel for Revenue.

47

+ W.P.(C) 2006/2022 & CM APPL.5758/2022

PRATYUSH HANDA Petitioner

Through: Dr.Rakesh Gupta, Mr.Somil Agarwal,

Mr.RK Bhardwaj & Mr.Anshul Mittal

versus

INCOME TAX OFFICER WARD 54(1), DELHI & ANR.

..... Respondents

Through: Mr.Zoheb Hossai, Sr. Standing

Counsel with Mr.Vipul Agarwal & Mr.Parth Semwal, Jr. Standing

Counsels.

48

+ W.P.(C) 2007/2022

AJAY GUPTA Petitioner

Through: Mr. Sushil K Tekriwal, Adv.

versus

INCOME TAX OFFICER Respondent

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain. Adv for Revenue.





+ W.P.(C) 2012/2022 NIRAJ AGARWAL

..... Petitioner

Through: Mr. Sushil K Tekriwal, Adv.

versus

INCOME TAX OFFICER

..... Respondent

Through:

Mr. Zoheb Hossai, Sr. Standing Counsel with Mr. Vipul Agarwal &

Mr. Parth Semwal, Jr. Standing

Counsels.

50

+ W.P.(C) 2016/2022 & CM APPL.5765/2022

MEENA CHAWLA

..... Petitioner

Through:

Mr.Deepak Singh Thakur, Mr.Ankit

Kashyap & Mr.Shubham Bhardwaj,

Advs.

versus

INCOME TAX OFFICER WARD 61(1), DELHI & ANR.

..... Respondents

Through:

Mr. Kunal Sharma, Sr. Standing Counsel with Ms. Zehra Khan, Jr. Standing Counsel & Mr. Shubhendu

Bhattacharyya, Adv.

51

+ W.P.(C) 2087/2022 & CM APPL.5992/2022

JASWANT RAI GROVER

..... Petitioner

Through:

Mr. Paras Chaudhry & Mr. Dhananjay

Grover, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr. Ruchir Bhatia, Sr. Standing

Counsel.





+ W.P.(C) 2137/2022 & CM APPL.6149/2022

PRATYUSH HANDA Petitioner

Through: Dr.Rakesh Gupta, Mr.Somil Agarwal,

Mr.R.K. Bhardwaj & Mr.Anshul

Mittal, Advs.

versus

INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel with Mr. Vipul Agarwal & Mr. Parth Semwal, Jr. Standing

Counsel.

53

+ W.P.(C) 2238/2022 & CM APPL.6435/2022

ASHOK KUMAR SHARMA HUF

..... Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 59(2) & ORS. Respondents

Through: Ms. Vibhooti Malhotra, Sr. Standing Counsel for Revenue with

Mr.Shailendra Singh, Jr Standing

Counsel & Mr. Udit Sharma, Adv. Mr. Avnish Singh, SCGC for R-

2/UOI.

54

+ W.P.(C) 2241/2022 & CM APPL.6440/2022 SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED

..... Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 23(1) & ORS. Respondents

Through: Mr.Sunil Agarwal, Sr. Standing

Counsel for Revenue with Mr.Tushar Gupta, Jr. Standing Counsel &

Mr.Samarth Chaudhari, Adv.





Mr. Vikrant N Goyal & Mr. Jaswant Rai Aggarwal Advs, for UOI.

55

+ W.P.(C) 2265/2022 & CM APPL.6519/2022

URBAN PUNJAB Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-17 & ORS. Respondents

Through: Mr.Kunal Sharma, Sr. Standing

Counsel for Revenue with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shuhendu Bhattacharyya, Adv. Mr.Nawal Kishore Jha Adv SPC with

Ms.Kalpana Jha, Adv. for R-2.

56

+ W.P.(C) 2286/2022 & CM APPL.6573/2022

MAHENDER KUMAR KASHYAP Petitioner

Through: Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 67(1), & ORS. Respondents

Through: Mr.Sunil Agarwal, Sr. Standing

Counsel for Revenue with Mr.Tushar Gupta, Jr. Standing Counsel &

Mr.Samarth Chaudhari, Adv.

Ms.Saroj Bidawat, SP Counsel for

UOI.

57

+ W.P.(C) 2290/2022 & CM APPL.6582/2022

SLG GLOBAL TEX PRIVATE LIMITED Petitioner

Through: Ms.Mitika Choudhary, Adv.





ASSISSTANT COMMISSIONER OF INCOME TAX, CIRCLE 22 (2), & ORS. Respondents

Through: Mr. Ruchir Bhatia, Sr. Standing

Counsel.

Mr. Prakash Kumar, Central Govt.

Senior Counsel for R-2.

58

+ W.P.(C) 2339/2022

SWIFT REALTECH PRIVATE LIMITED Petitioner

Through: Mr.Ajay Wadhwa & Ms.Vanshika

Taneja, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI & ANR.

..... Respondents

Through: Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.

59

+ W.P.(C) 2357/2022 & CM APPL.6789/2022

PUNEET GHAI Petitioner

Through: Mr.Salil Kapoor, Mr.Sumit

Lalchandani & Ms. Ananya Kapoor,

Advs.

versus

INCOME TAX OFFICER, WARD 59-3, DELHI & ANR.

..... Respondents

Through: Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

60

+ W.P.(C) 2378/2022 & CM APPL.6834/2022

GAUTAM CHAND JAIN Petitioner

Through: Ms.Mitika Choudhary, Adv.





ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58 (1) & ORS. Respondents Through: Mr. Ajit Sharma, Sr. Standing Counsel with Mr.Luqman Hasan, Adv. 61 W.P.(C) 2441/2022 & CM APPL.7047/2022 M/S SAGAR POLYCHEM PVT. LTD. Petitioner Mr. Arzoo Raj and Mr. Ankur Das, Through: Advs. versus OFFICE OF THE INCOME TAX OFFICER Respondent Standing Through: Mr.Ruchir Bhatia, Sr. Counsel with Ms. Mansie Jain, Adv. 62 W.P.(C) 2442/2022 & CM APPL.7049/2022 +..... Petitioner M/S SAGAR POLYCHEM PRIVATE LIMITED Mr. Arzoo Raj and Mr. Ankur Das, Through: Advs. versus OFFICE OF THE INCOME TAX OFFICER Respondent Mr.Ruchir Bhatia, Sr. Standing Through: Counsel with Ms. Mansie Jain. Adv. 63 W.P.(C) 2452/2022 & CM APPL.7066/2022 +MR. VIJAY KUMAR GOEL Petitioner Through: Mr. Arzoo Raj and Mr. Ankur Das, Advs. versus OFFICE OF THE INCOME TAX OFFICER Respondent Mr. Abhishek Maratha, Sr. Standing Through:

Counsel.





+ W.P.(C) 2516/2022 & CM APPL.7200/2022, CM APPL.12637/2022 GAGAN CHADHA Petitioner

Through: Mr.Satyalipsu Ray & Ms.Shilpa

Kulkarni, Advs.

versus

INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. Standing

Counsel with Mr.Vipul Agarwal & Mr.Parth Senwal, Jr. Standing

Counsel.

65

+ W.P.(C) 2523/2022

SECOM SERVICES INDIA PVT. LTD. Petitioner

Through: Mr.Abdhesh Chaudhary & Mr.Akshat

Gupta, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Virender Pratap Singh Charak,

Ms.Shubhra Parashar, Mr.Pushpender Singh Charak, Mr.Kapil Gaur, Mr.Vaishnav Kirti Singh, Mr.Shubham Ahuja, Mr.Sanjay Singh Chauhan, Mr.Ram Pal Singh Tomar, Mr.Gyanwardhan Singh, Mr.Inderdeep Singh, Mr.Vivek

Nagar, Advs.

66

+ W.P.(C) 2570/2022 & CM APPL.7345/2022

EVOLVE BRANDS PRIVATE LIMITED Petitioner

Through: Mr.Piyush Kaushik, Adv.





PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-1 & ANR. Respondents

Through: Mr.Kunal Sharma, Sr. Standing

Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

67

+ W.P.(C) 2588/2022 & CM APPL.7378/2022

AJAY JAIN (HUF) Petitioner

Through: Mr.Nishit Gandhi & Ms.Akshita

Bhandari, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent

Through: Mr.Ajit Sharma, Sr. Standing

Counsel.

68

+ W.P.(C) 2669/2022 & CM No.7649/2022

T S AND SONS HUF

..... Petitioner

Through: Mr.Gaurav Jain, Ms.Akshita Goyal,

Mr.Shubham Gupta, Advs

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 43(1),

DELHI

..... Respondent

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr. Tushar Gupta, Jr. SC,

Mr.Samarth Chaudhari, Advs.

69

+ W.P.(C) 2698/2022 & CM No.7707/2022

ABHINAV JINDAL HUF Petitioner

Through: Kapil Goel and Sandeep Goel Adv





INCOME TAX OFFICER WARD 54 (1) DELHI AND ORS.

..... Respondents

Through: Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

70

+ W.P.(C) 2705/2022 & CM APPL.7720/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent

Through: Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

71

+ W.P.(C) 2764/2022 & CM APPL.7927/2022

MS. MANJU KUMARI PREMSAGAR PRASAD Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent

Through: Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

72

W.P.(C) 2831/2022 & CM APPL.8155/2022

M/S BOUTIQUE DURABLE HOMES PRIVATE LIMITED

..... Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.





ASSISTANT COMMISSIONER OF INCOME TAX Respondent Through: Mr.Sunil Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv. 73 W.P.(C) 2835/2022 & CM APPL.8162/2022 +**ANKIT JAIN** Petitioner Mr.Vikrant Through: Mr.Anui Aggarwal, Chawla, Ms.Ayushi Bansal Mr.Sanyam Suri, Advs. versus PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR. Respondents Standing Through: Mr.Ajit Sharma. Counsel. Ms. Archana Gaur, Advocate for UOI Through: Ms.Mansi Gupta, Advocate (proxy). 74 W.P.(C) 2853/2022 & CM APPL.8220/2022 +SANJU AGARWAL Petitioner Through: Mr.P.Roychaudhuri, Adv versus ITO, WARD 54 (1), DELHI & ANR. Respondents Mr.Sanjay Kumar, Sr.SC, Ms.Easha Through: Kadian, Jr.SC 75 W.P.(C) 2861/2022 & CM APPL.8267/2022, CM APPLs.12776-+ 77/2022 P.K. MARKETING COMPANY Petitioner

Mr. Anuj Aggarwal, Advocate.

Through:





PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR. Respondents

Through: Mr. Shailendra Singh, Advocate.

76

W.P.(C) 2956/2022 & CM APPL.8579/2022 +SAGARI LEATHERS PVT. LTD.

..... Petitioner

Mr.Sandeep Chilana, Ms.Yashodhara Through:

Burmon Roy & Ms.Shambhavi Singh,

Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX DELHI AND ANR. Respondents

> Sr. Through: Mr.Sunil Agarwal, Standing

> > Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth

Chaudhari, Adv.

77

W.P.(C) 2989/2022 & CM APPL.8641/2022 +

M/S ISRANI BUILDWELL PRIVATE LIMITED Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent

Through: Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid,

Standing Counsel.

78

W.P.(C) 3014/2022 & CM APPL.8716/2022 +

M/S ISRANI BUILDWELL PRIVATE LIMITED Petitioner

Mr. Arzoo Raj and Mr. Ankur Das, Through:

Advs.





ASSISTANT COMMISSIONER OF INCOME TAX Respondent

Through: Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.

79

+ W.P.(C) 3038/2022 & CM APPL.8822/2022

M/S SANT SANDESH MEDIA AND COMMUNICATION PVT. LTD. Petitioner

Through: Mr.Rishab Singla & Mr. Pawan Shree

Agrawal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI AND ANR

..... Respondents

Through: Mr.Sunil Agarwal, Sr. Standing

Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth

Chaudhari, Adv.

80

+ W.P.(C) 3070/2022 & CM APPL.8881/2022

CONCEPT INFRADEVELOPERS PVT LTD Petitioner

Through: Mr.Rajeev Sharma & Mr.Aditya

Sharma, Advs.

versus

INCOME TAX DEPARTMENT, OFFICE OF THE INCOME TAX OFFICER WARD -6 (1), DELHI AND ANR. Respondents

Through: Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.

81

W.P.(C) 3074/2022 & CM APPL.8887/2022

ABHISHEK AGGARWAL Petitioner

Through: Mr.P Roychaudhuri, Adv.





ITO WARD 54 (1), DELHI & ANR. Respondents
Through: Mr.Sanjay Kumar, Sr. Standing
Counsel with Ms.Easha Kadiyan, Jr.
Standing Counsel.

82

+ W.P.(C) 3080/2022 & CM APPL.8923/2022

DEEPAK AGGARWAL Petitioner

Through: Mr. P Roychaudhuri, Adv.

versus

ITO WARD 54(1), DELHI & ANR. Respondents

Through: Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr.

Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

83

+ W.P.(C) 3081/2022 & CM APPL.8927/2022

DEEPAK AGGARWAL Petitioner

Through: Mr.P Roychaudhuri, Adv.

versus

ITO WARD 54 1, DELHI & ANR. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

84

+ W.P.(C) 3290/2022 & CM APPL.9559/2022

RAJEEV KUMAR AGGARWAL Petitioner

Through: Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.





INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents

Through: Mr. Abhishek Maratha, Sr. Standing

Counsel with Mr.Pratyaksh Gupta, Jr.

Standing Counsel.

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.

85

+ W.P.(C) 3291/2022 & CM APPL.9561/2022

ALOK KUMAR AGGARWAL

..... Petitioner

Through: Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents

Through: Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailender Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.

86

+ W.P.(C) 3295/2022 & CM APPL.9567/2022

M/S SIGNATURE HOMES PRIVATE LIMITED Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent

Through: Mr. Puneet Rai, Sr. Standing Counsel

with Ms. Adeeba Mujahid, Jr.

Standing Counsel.





+ W.P.(C) 3304/2022 & CM APPL.9587/2022

M/S ISRANI BUILDWELL PRIVATE LIMITED Petitioner Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent

Through: Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.

88

+ W.P.(C) 3321/2022 & CM APPL.9666/2022

MR. VIJAY ISRANI Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent

Through: Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.

89

+ W.P.(C) 3323/2022 & CM APPL.9670/2022

M/S ISRANI BUILDWELL PRIVATE LIMITED Petitioner

Through: Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX..... Respondent

Through: Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.





+ W.P.(C) 3438/2022 & CM APPL.10035/2022

STRATAGEM PORTFOLIO (P) LTD

..... Petitioner

Through: Mr.Gautam Jain & Mr.Piyush Kumar

Kamal, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2)

DELHI & ANR.

..... Respondents

Through: Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain, Adv

91

+ W.P.(C) 3503/2022 & CM APPL. 10328/2022

BHOLENATH FOODS LIMITED

.....Petitioner

Through: Mr Rishabh Jain, Adv.

versus

DY. COMMISSIONER OF INCOME TAX, CIRCLE-4(2)

NEW DELHI

.....Respondent

Through: Mr Kunal Sharma, Sr Standing

counsel with Mr Zehra Khan and Mr

Shubhendu Bhattacharyya, Advs.

92

+ W.P.(C) 3525/2022

UMESH KUMAR GUPTA AS LEGAL HEIR OF DECEASED

SAROJ BALA GUPTA

.....Petitioner

Through: Mr Digvijay Rai, Adv. for Mr Sushil

Tekriwal, Adv.





INCOME TAX OFFICERRespondent Mr Ajit Sharma, Sr Standing Counsel. Through: 93 W.P.(C) 3573/2022 & CM APPL.10551/2022 + ARUN KUMAR SODHANI Petitioner Dr. Rakesh Gupta, Advocate with Through: Mr. Somil and Mr. Anshul Mittal. Advocates. versus INCOME TAX OFFICER WARD 52(1) DELHI & ANR. Respondents Mr. Kunal Sharma, Advocate with Through: Mr. Zehra Khan and Mr. Shubhendu Bhattacharyya, Advocates. 94 W.P.(C) 3588/2022 & CM APPL.10571/2022 + **KVS TRADERS** Petitioner Mr. Venketesh Chaurasia, Advocate Through: with Ms. Rano Jain, Advocate. versus ACIT, CIR 49(1), DELHI & ANR. Respondents Through: Ms. Vibhooti Malhotra, Advocate with Mr. Shailendra Singh and Mr. Udit Sharma, Advocates. 95 W.P.(C) 3595/2022 +UMESH KUMAR GUPTA Petitioner Through: Mr. Sushil K. Tekriwal, Advocate with Dr. Mamta Tekriwal, Advocate. versus

INCOME TAX OFFICER Respondent Through: Mr. Ajit Sharma, Advocate





+ W.P.(C) 3628/2022 & CM APPLs. 10748-49/2022

SANDEEP JAIN Petitioner

Through: Mr. Arnav Kumar, Mr. Rajat Mittal

and Mr. Suprateek Neogi, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22 (2), DELHI & ANR. Respondents

Through: Mr. Sunil Kumar Agarwal, Sr. SC

with Mr. Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

97

+ W.P.(C) 3630/2022 & CM APPLs. 10758-59/2022

SANDEEP JAIN Petitioner

Through: Mr. Arnav Kumar, Mr. Rajat Mittal

and Mr. Suprateek Neogi, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22 2 DELHI & ANR. Respondents

Through: Mr. Sunil Kumar Agarwal, Sr. SC

with Mr. Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

98

+ W.P.(C) 3692/2022 & CM APPL.10960/2022

MANSI AGGARWAL Petitioners

Through: Mr. Abhishek Garg, Advocate with

Mr. Aayush Kuchhal, Mr. Yash

Gaiha, Advocates





INCOME TAX OFFICER WARD 62(1) & ANR. Respondents
Through: Mr. Sanjay Kumar & Ms. Easha
Kadiyan, Advocates

99

+ W.P.(C) 3699/2022 & CM APPL.10974/2022

RAKESH KUMAR AGGARWAL Petitioner

Through: P. Roychaudhuri, Advocate

versus

ACIT, CIRCLE - 59(1), DELHI & ANR. Respondents

Through: Mr. Ajit Sharma, Sr. SC.

100

+ W.P.(C) 3708/2022 & CM APPL.11015/2022

PARAG GUPTA (SINCE DECEASED), THROUGH HIS LEGAL REPRESENTATIVES - SH. PREM CHAND GUPTA Petitioner

Through: Mr. Abhishek Garg, Advocate with Mr. Aayush Kuchhal, Mr. Yash

Gaiha, Advocates

versus

INCOME TAX OFFICER WARD 62(1) & ANR. Respondents

Through: Mr. Zoheb Hossain, Sr. Standing

Counsel

Mr. Kunal Sharma, Advocate

101

+ W.P.(C) 3758/2022 & CM APPL.11187/2022

SHIV KUMAR GOEL Petitioner

Through: Mr. T.M. Shivakumar, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2),

DELHI & ANR.

..... Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain, Adv for Revenue.





102 +	W.P.(C) 3774/2022 & CM APPL.11216/2022			
,	PREM CHAND GUPTA	Petitioner		
	Through:			
	versus ASSISTANT COMMISSION DELHI & ANR.	NER OF INCOME TAX CIRCLE 58(1), Respondents		
	Through:	*		
103	W.P.(C) 3780/2022 & CM A	PPL 11228/2022		
'	W.1.(C) 3700/2022 & CIVITE	112.11220, 2022		
	SHIV KUMAR GOEL Through:	Petitioner Mr. T.M. Shivakumar, Adv.		
	versus			
	ASSISTANT COMMISSION DELHI & ANR.	NER OF INCOME TAX CIRCLE 22(2), Respondents		
104	Through:	•		
104	W.P.(C) 3804/2022 & CM APPL.11281/2022			
	SHANTI LAL PORWAL Through:	Petitioner Mr. Nitin Gulati, Adv.		
	versus			
	ASSISTANT COMMISION	ER OF INCOME TAX CIRCLE 59(1),		

DELHI & ANR.

Through: Ms. Vibhooti Malhotra, Sr. SC with
Mr. Shailendra Singh, Jr. SC and

Mr. Udit Sharma, Adv.





+ W.P.(C) 3808/2022 & CM APPL.11288/2022 SHIV KUMAR GOEL

..... Petitioner

Through: Mr. T.M. Shivakumar, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain. Adv for Revenue.

106

+ W.P.(C) 3817/2022 & CM APPL.11311/2022

INDRA PORWAL Petitioner

Through: Mr. Nitin Gulati, Adv.

versus

ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1), DELHI & ANR. Respondents

Through: Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shailendra Singh, Jr. SC and

Mr. Udit Sharma, Adv.

107

+ W.P.(C) 3831/2022 & CM APPL.11371/2022

DAVINDER BAJAJ Petitioner

Through: Mr. Ved Kumar Jain and Mr. Richa

Mishra, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 67-1, DELHI & ORS. Respondents

Through: Mr. Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI.





+ W.P.(C) 3876/2022 & CM APPL.11537/2022

DEEPAK CHOUDHARY Petitioner

Through: Mr. Nitin Gulati, Advocate

versus

ASSISTANT COMMISIONER OF INCOME

TAX CIRCLE 60(1), DELHI & ANR. Respondents

Through: Mr. Vibhooti Malhotra, Sr. Standing

Counsel with Mr. Shailendra Singh,

Jr. Standing Counsel

Mr. Udit Sharma, Advocate for

Income Tax

109

+ W.P.(C) 3942/2022 with CM APPL. 11747/2022(stay)

UMA GOEL Petitioner

Through: Mr. Gaurav Jain, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 22(2), DELHI & ANR.

..... Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

110

+ W.P.(C) 3951/2022 with CM APPL. 11773/2022(stay)

UMA GOEL

..... Petitioner

Through: Mr. T.M. Shivkumar, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2),

DELHI & ANR.

..... Respondents

Through: Mr. Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain, Adv for Revenue





+ W.P.(C) 13384/2021 & CM APPLs.42168-169/2021

ABHISHEK ARORA Petitioner

Through: Mr.Salil Kapoor, Mr.Sanat Kapoor,

Ms.Ananya Kapoor, Mr.Sumit Lalchandani, Ms.Soumya Singh,

Mr. Tarun Chanana, Advs.

versus

ASSISTANCE COMMISSIONER OF INCOME TAX, WARD 59-1,

DELHI & ANR. Respondents

Through: Mr.Zoheb Hossain, Sr. Standing

counsel.

116

+ W.P.(C) 13746/2021 & CM APPL.43420/2021

ALANA BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Kunal Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv

117

+ W.P.(C) 13748/2021 & CM APPL.43424/2021

ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.





118			
+	W.P.(C) 13754/2 SAGARDUTT LIMITED		PPL.43436/2021 AND DEVELOPERS PRIVATE Petitioner
	LIMITED	Through:	Ms. Kavita Jha, Mr.Udit Naresh and Mr. Himanshu Agarwal, Advocates
		versus	2.2., 2.2
119 +	INCOME TAX (ANR Respondents Mr.Ruchir Bhatia, Sr. SC
	W.P.(C) 13757/2 ATHEROL BUIL		PPL.43442/2021 DEVELOPERS PRIVATE LIMITED Petitioner
		Through:	
		versus	
	ASSISTANT CC	MMISSIONI	ER OF INCOME TAX & ANR.
120		Through:	Respondents Mr.Zoheb Hossain, Sr. SC with Mr.Vipul Agrawal, Mr.Parth Semwal, Jr.SC
	W.P.(C) 13760/2 SHIKHI ESTAT	ES PRIVATE	LIMITED Petitioner
		Through:	Ms. Kavita Jha, Mr.Udit Naresh and Mr. Himanshu Agarwal, Advocates
121	INCOME TAX (ANR Respondents Mr.Ruchir Bhatia, Sr. SC
	W.P.(C) 13764/2 ATHEROL BUII		PPL.43456/2021 DEVELOPERS PRIVATE LIMITED Petitioner

Through:

Ms. Kavita Jha, Mr.Udit Naresh and Mr. Himanshu Agarwal, Advocates





ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

122

+ W.P.(C) 13815/2021 & CM APPL.43600/2021 ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through: Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

.... Respondents

Through: Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.

123

+ W.P.(C) 10/2022 & CM APPL.16/2022

SUMAN JEET AGARWAL

..... Petitioner

Through: Mr. Satyen Sethi, Advocate with Mr. Arta Trana Panda, Advocate.

versus

INCOME TAX OFFICER, WARD 61(1), & ORS. Respondents Through: Mr. Vipul Agrawal, Advocate for Mr. Zoheb Hossain, Advocate.

124

+ W.P.(C) 8994/2021 & CM APPL.12775/2022

SHARAD GARG Petitioner

Through: Mr. Venketesh Chaurasia, Adv.





ITO, WARD 63(1), DELHI & ANR. Respondents
Through: Mr.Zoheb Hossain, Sr. SC.

125

+ W.P.(C) 11004/2021 & CM 33932/2021

BAZEL INTERNATIONAL LIMITED Petitioner

Through: Mr.Abhishek Parmar, Mr.Kamall

Ahuja, Ms.Priamvada Surolia, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 4, DELHI & ORS. Respondents

Through: Mr.Puneet Rai, Sr. SC.

126 W.P.(C) 11010/2021 & CM 33944/2021

+ ATS TOWNSHIP PVT. LTD. Petitioner

Through: Mr. Harshit Batra, Mr. Ritesh Bajaj,

Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through: Mr.Kunal Sharma, Sr. SC.

127

+ W.P.(C) 12926/2021& CMs 40710-11/2021

SHIV KUMAR GUPTA Petitioner

Through: Mr.Salil Kapoor, Mr.S.K.Gambhir,

Mr.S.C.Anand, Mr.Tarun Chanana,

Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents Through: Mr.Ajit Sharma, Sr. SC.





+ W.P.(C) 13021/2021 & CMs 41064-65/2021

AVNI NATH Petitioner

Through: Mr. Sunil Kumar Mukhi,

Mr. Tejaswar Nerwal, Mr. Anshul

Mittal, Advs.

versus

INCOME TAX OFFICER WARD 54(1), NEW DELHI

..... Respondents

Through: Mr. Kunal Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC, Mr.Divyank Rana and Mr. Aman Yadav, Advs.

129

+ W.P.(C) 9427/2021 UJJWAL ARORA

..... Petitioner

Through: Mr.Salil Kapoor, Mr.Sumit

Lalchandani, Mr.S.K.Gambhir, Mr.C.S.Anand, Mr.Tarun Chanana,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1

DELHI Respondent

Through: Ms. Vibhooti Malhotra, Sr.SC.

130

+ W.P.(C) 9659/2021

PANKAJ VERMA Petitioner

Through: Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 69-1 & ORS. Respondents

Through: Mr. Sunil Agarwal, Sr. SC.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE SUDHIR KUMAR JAIN





% ORDER 14.03.2022

Mr. Ved Jain and Mr. Puneet Rai, learned counsel shall identify six representative cases belonging to different categories to be heard on the next date of hearing.

The respondents shall either file the counter affidavits or produce photocopies of the files in the said six cases.

List on 21st March, 2022 at 2:30 p.m.

CM APPL. 12637/2022 in WPC 2516/2022 CM APPL. 12775/2022 in WPC 2861/2022

Present applications have been filed seeking condonation of delay in filing the counter affidavits on behalf of the respondents.

Keeping in view the averments in the applications, delay in filing the counter affidavits is condoned and the same are taken on record.

Accordingly, present applications stand disposed of.

MANMOHAN, J

SUDHIR KUMAR JAIN, J

MARCH 14, 2022